

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2444
ANSWERED ON 10/08/2026**

PRADHAN MANTRI AWAS YOJANA IN JAMMU AND KASHMIR

2444. SHRI SAT PAUL SHARMA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) the number of houses sanctioned and completed under PMAY during 2025-26 till June 2026 in the Union Territory of Jammu and Kashmir, the district-wise details thereof;
- (b) the pendency in house completion and reasons for delay, if any;
- (c) the financial assistance and convergence with other schemes (toilets, electricity, LPG) provided to beneficiaries; and
- (d) the targets set for completion of remaining houses under the Scheme?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The Scheme Guidelines may be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Houses under PMAY-U have been sanctioned till FY 2023-24 only and from FY 2024-25, all new sanction are being given under PMAY-U 2.0 only. At the same time, completion is under both PMAY-U and PMAY-U 2.0.

Based on the project proposal submitted by UT of Jammu and Kashmir (J&K), a total of 45,982 houses including 3,398 under PMAY-U 2.0 have been sanctioned by the Ministry, so far. Out of which, 43,907 houses have been grounded and 35,961 are completed/ delivered to the beneficiaries across the country till June 2026. A total of ₹734.44 crore of Central Assistance has been approved of which ₹544.40 crore has been released to UT of J&K. District-wise details of houses sanctioned, completed since inception and during 2025-26 and 2026-27 till June 2026 under PMAY-U & PMAY-U 2.0 in the UT of Jammu & Kashmir are at Annexure.

Contd...2/-

(b): The timeline for completion of houses/projects varies from State to State and it generally takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries, availability of State share etc.

(c): Further, as per the Scheme Guidelines of PMAY-U, States/UTs are encouraged to ensure convergence with various Centrally sponsored Schemes such as PM SVANidhi, Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM), AMRUT 2.0, SBM-U 2.0, PM Vishwakarma, National Health Mission (NHM), PM Surya Ghar: Muft Bijli Yojana, Ayushman Bharat, Ujjwala Yojana and other relevant Schemes to ensure effective and efficient utilization of public resources.

(d): The scheme period of PMAY-U has been extended up to 30th September 2026 for completion of under-construction houses and release of funds through SNA-SPARSH module. The Ministry conducts regular reviews with the States/UTs to monitor progress of implementation of the scheme and expedite completion & occupancy of sanctioned houses within the stipulated timeline. Now houses are sanctioned only under PMAY-U 2.0 and not PMAY-U.

District-wise details of Houses sanctioned, completed since inception and during 2025-26 and 2026-27 till June 2026 under PMAY-U & PMAY-U 2.0 in the UT of Jammu & Kashmir

Sr. No.	District	PMAY-U and PMAY-U 2.0 Details of Houses Since Inception (Nos)		During 2025-26 and 2026-27 (till June 2026)	
		Sanctioned	Completed	Houses Sanctioned Under PMAY- U 2.0	Houses Completed (Nos) Under PMAY- U and PMAY- U 2.0
1	Anantnag	4,148	3,483	117	367
2	Bandipora	3,569	2,656	127	392
3	Baramulla	5,273	3,878	520	437
4	Budgam	2,682	1,959	155	508
5	Doda	2,197	1,837	21	429
6	Ganderbal	626	516	53	45
7	Jammu	7,638	5,588	79	734
8	Kathua	2,632	2,392	72	213
9	Kishtwar	523	508	2	111
10	Kulgam	1,473	1,036	332	58
11	Kupwara	2,190	1,500	208	146
12	Poonch	651	561	14	67
13	Pulwama	1,467	1,164	206	106
14	Rajouri	1,972	1,552	14	200
15	Ramban	596	507	17	58
16	Reasi	815	622	9	213
17	Samba	1,574	1,452	12	148
18	Shopian	756	589	120	49
19	Srinagar	3,809	3,278	13	652
20	Udhampur	1,391	883	35	136
Total		45,982	35,961	2,126	5,069

Note: Houses under PMAY-U have been sanctioned till FY 2023-24 only and from FY 2024-25, all new sanction are being given under PMAY-U 2.0 only. At the same time, completion is under both PMAY-U and PMAY-U 2.0.